

Annexure - 1													
M/s. Jeph Bev Private Limited : Liquidation commenced on 22.12.2023													
Unsecured financial creditors													
List of Stakeholder as on 20.02.2024													
S. No.	Name of Creditor	Identification number	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim Admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	P.S. Metal Work		-	5,858,501.00	5,858,501.00	Unsecured Financial Creditor		4.01%	0	0	0	-	
2	Dr Vikas Jeph		-	63,646,000.00	63,646,000.00	Unsecured Financial Creditor		43.52%	0	0	0	-	
3	Jeph International Educare Pvt. Ltd		24.01.2024	23,000,000.00	23,000,000.00	Unsecured Financial Creditor		15.73%	0	0	0	-	
4	Jaipur School of Pharmacy		24.01.2024	55680008.00	53735713.00	Unsecured Financial Creditor		36.74%	0	0	0	1,944,295.00	
				148,184,509.00	146,240,214.00			100%				1,944,295.00	

\*As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 the claims which were admitted during the CIRP are included here since the claimant has not submitted its claim during the liquidation process upto date of filing this list

Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

**For ANDESH HATIA**  
INSOLVENCY PROFESSIONAL  
P Reg. No. IBBI/IN-001/P-01142/2018-19/1969